

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTER ZONE BENCH, PUNE**

Original Application No.133/2023(WZ)

[Earlier Letter Petition No.08/2023 (WZ)]

Bapusaheb Landage

...Applicant

v/s

Maharashtra Pollution Control Board

...Respondents

Report on behalf of Maharashtra Pollution Control Board in compliance of the Orders dated 04/07/2023 and 24/5/2024 passed by this Hon'ble Tribunal.

- 1 The Applicant Shri Bapusaheb Landage has submitted a Letter Petition before this Hon'ble Tribunal, which is registered as an Original Application No.133/2023 (WZ) against Grampanchayat Jakhinwadi and Grampanchayat Koyanavasahat, alleging that Respondent – Grampanchayat Jakhinwadi and Grampanchayat Koyanavasahat, is dumping of its Municipal Solid Waste, burning of liquid waste, dry waste, solid waste and organic waste which has resulted in air pollution causing damage to health of the trees.
- 2 In the said matter, the Hon'ble NGT vide order dated 04/07/2023 directed the Maharashtra Pollution Control Board (MPCB) to submit a report with respect to the

truthfulness of the complaint , which shall be verified after visiting the spot by the responsible Officer of MPCB.

3 In compliance of the Orders dated 04/07/2023 and 24/5/2024 passed by this Hon'ble Tribunal, the Official of the Maharashtra Pollution Control Board at Satara visited to the site at Gat No-96/7 and Gat No-96/3, Jakhinwadi, Tal- Karad, Dist. – Satara on 20/8/2024, Gramsevak of Grampanchayat Jakhinwadi and Koyanavasahat were requested to remain present during the visit. However, only Gramsevak of Grampanchayat Koyanavasahat accompanied the visit and observed as under :

- (i) The waste dumping site is located A/P - Jakhinwadi, Tal- Karad, Dist. – Satara, at about 1.30 Km from the village Jakhinwadi. About 3.80 km away from river Koyana & About 3.70 km away from river Krishna, about 2.35 Km from NH4 (Pune-Bangalore highway) about 0.450 km from Historical Buddha Lenis (Caves). The dumping site is located adjacent to a natural stream of water which flows during the rainy season.
- (ii) During visit, it is found that, solid waste of about 08-20 MT is being dumped in unscientific manner, in a natural pit at two locations at Gat No-96/7 and Gat No-96/3 in Jakhinwadi jurisdiction.
- (iii) It is also found that, natural stream of Rainwater is flowing nearby at Gat No-96/7.

- (iv) Gramsevak Jakhinwadi and Koyanavasahat both refused the ownership of dumped solid waste.
- (v) It is also noticed that waste is being burned at the dumped site , which is resulting in Air Pollution.
- (vi) Area of the Dumping location is Gat No-96/7 about 3.0 guntha and Gat No-96/3 20.0 guntha.
- (vii) Gramsevak of Koyanavasahat informed that they have developed one composting site at Gat No-81/2 At/ Post - Jakhinwadi, Tal- Karad, Dist. – Satara and at the same time, it is seen that solid waste has been dumped therein in an unscientific manner etc.

A copy of the visit report dated 20/08/2024 alongwith photographs is enclosed herewith and marked as an **Annexure-‘I’**.

4. As per the provisions of Solid Waste Management Rules, 2016, the Authorization is required if the volume of waste is exceeding five metric tones per day including sanitary landfills from SPCB. However, both the Grampanchayats generates municipal solid waste less than 5 MT Per day.

For and on behalf of
Maharashtra Pollution Control
Board

Place: *Satara*
Date : *4/9/2024*

Amol Satpute
(Amol A. Satpute)
Sub Regional Officer- Satara

VISIT REPORT

Present status report in the matter of Hon'ble NGT Court case Original Application no. 133/2023 (WZ) (Earlier LP.No.08/2023) filed with Hon. NGT, dtd.17.05.2023 by Mr. Shri. Babusaheb Landage vs Grampanchayat Jakhinwadi and Grampanchayat Koyanavasahat, Tal – Karad, Dist – Satara

This office has visited to said site on 20/08/2024 as per received complaint of O.A.No.133/2023 (WZ) (Earlier LP.No.08/2023) filed with Hon. NGT, dtd.17.05.2023 by Mr. Shri. Babusaheb Landage vs Grampanchayat Jakhinwadi and Grampanchayat Koyanavasahat, Tal – Karad, Dist – Satara. regarding burning of liquid, dry, solid and organic waste, by above Grampanchayats resulting in Environmental pollution.

During visit, following points are observed.

1. The waste dumping site is located At/ Post - Jakhinwadi, Tal- Karad, Dist – Satara, at about 1.30 Km from the village Jakhinwadi. About 3.80 km away from river Koyana & About 3.70 km away from river Krishna, about 2.35 Km from NH4 (Pune-Banglore highway) about 0.450 km from Historical Buddha Lenis (Caves). The dumping site is located adjacent to natural Odha.
2. During visit, it is found that, solid waste of about 08-20 MT is being dumped in unscientific manner, a natural pit at two location (Gat No-96/7 and Gat No-96/3)
3. It is also found that, natural stream of Rainwater is flowing nearly Historical Buddha Lenis (Caves).
4. Gramsevak Jakhinwadi and Koyanavasahat accompanied the said visit. However both gramsevak refused the ownership of dumped solid waste.
5. It is also noticed that, waste is being burned which is resulting Air Pollution.
6. Area of the Dumping location is Gat No-96/7 about 3.0 guntha and Gat No-96/3 20.0 guntha).
7. Gramsevak of Koyanavasahat informed that, they have developed one compositing site at Gat No-81/2 At/ Post - Jakhinwadi, Tal- Karad, Dist – Satara and But at the same time it is seen that the soild waste has been dumped their in unscientific manner.
8. On priority, both the Grampanchayats shall lift and process all legacy waste dumped in the said area.
9. Both the Grampanchayats shall implement the action plan and approved by State Pollution Control Board for the restoration of the environment.

S. S. Shrivastava
मुख-पुस-थीरान
ग्रामसेवक जखिनवाडी

A. S. Jagdale
CA-S Jagdale
Fo. MPCB
Satara.



Google image of Waste Disposal site





 **GPS Map Camera**
Dhondewadi, Maharashtra, India
65J4+Q6, Dhondewadi, Maharashtra 415539, India
Lat 17.231986°
Long 74.156481°
20/08/24 04:55 PM GMT +05:30